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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 212/397-398/NCLT/AHM/2017 (New) C.P. No. 83/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

Name of the Company:

Yogesh Mehra & Ors.

V/s.

Enercon GmbH & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. ANIP A GANPHI	ADVOCATE	PETITIONER	A- VA-
1. ANP A CANPAI 2. MR. SUDIPTO SARKAR 3. MR. VIVEL VASHI 4. MS. KANIKA SHARMA 5. MS. SHAHEDA MADRASWA 6. MR. MIHIR THAKORE 7. MV. SAUL THAKORE 8. VENYATECH DHOND 9. CHYAM KAPASIA 10. RASHID BOATWALLA 11. RASHESH LANJANWALA 12. DLGA LUMEPEREIRA 13. MANNA SUNDARPAMAN 14. ARJUN CREENINGS 15. SHYAM MEHTA 16. ROHAN KELKAR	SR. ADV ADV ADV SR. ADV ADV CR. ADV ADV CR. ADV	PESP NO. 1 -11 - RESP NO. 3 & 4 -4 - PETITIONER-1 The CYPIL AMARCHAND MANGALDAS	BHAREUCHA L PARTNERS WILLIAM WALLERS MARTNERS MARTN
17. SAHIL SHAH 18. HARDIK DAVE	ADV.	Jeso. 38	tout. Weth

ORDER

Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Ms. Rashid Boatwalla present for petitioner no. 1. Learned Advocate Mr. Anip Gandhi present for petitioner. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Olga Lumpereira with Learned Advocate Manasa Sundarraman with Learned Advocate Mr. Arjun Sreenivas present for Petitioner no. 2. Learned Senior Advocate Mr. Shyam Mehta with Learned Advocate Mr. Rohan Kelkar with Learned Advocate Mr. Sahil Shah present for petitioners no. 3 to 7.

Learned Senior Advocate Mr. Sudipto Sarkar with Learned Advocate Mr. Vivek Vashi with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1. Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondents no. 3 and 4.

At request of Learned Counsel for both sides.

List the matter on 18.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of August, 2017.